

Misc. (T) Case No. 01/2021

01.12.2021

Heard the Ld.counsel for the petitioner and the Ld. Counsel for the OP No. 1, 2 & 4.

Both the Ld. Counsels submits that amicable settlement has been reached amongst the parties but since few of them are residing at Kolkota, the same could not be formalised.

Hence, Ld Counsel submits that in the Title Suit a date may be fixed for submission of the terms of settlement and the present Transfer Petition may be disposed off as not pressed. Prayer is allowed.

This Misc. (T) Case stands disposed as not pressed.

Return the LCR along with a copy of this order.

Fix. 28.01.2022 for appearance of the parties in Title Suit No. 82/2018 (Old) Title Suit No. 03/2021 (New) before the Ld. Court at Naharkatia and for necessary orders.



**District Judge
Dibrugarh**